

ITEM NO.1

COURT NO.8

SECTION XII

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
IA 19-21/2008
IN
CIVIL APPEAL NO. 5267-5269 OF 2002

CHINNAKARUPATHAL & ORS

Appellant (s)

VERSUS

A.D. SUNDARABAI (DEAD) THR. LRS. & ORS.

Respondent(s)

(With appln(s) for clarification and office report)

Date: 13/02/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE J.M. PANCHAL

For Appellant(s) Mr. V. Sekhar, Sr. Adv.
Mr. B. Sridhar, Adv.
Mr. K. Ram Kumar, Adv.

For Respondent(s) Mr. M.A. Chinnasamy, Adv.
For R-5,7,8 Mrs. V. Malathy, Adv.
Mr. K. Krishna Kumar, Adv.

For R-9,11-14 Mr. K.V. Viswanathan, Adv.
Mr. R. Venkatesar, Adv.
Mr. P.V. Yogeswaran, Adv.

Mr. S. Srinivasan, Adv.
Mr. R.N. Keshwani, Adv.

UPON hearing counsel the Court made the following
ORDER

List the matter on a Monday week before the Bench
presided over by Hon'ble R.V. Raveendran, J.

[ASHA KUKRETY]
SR.P.A.

[INDU SATIJA]
COURT MASTER